

- (2) S.O. 502 (E) published in Gazette of India dated the 25th August, 1986 enhancing the rate of royalty in respect of the mineral oils with effect from the 1st April, 1984.

[Placed in Library. See No. LT-3122/86]

Notifications under Proviso to article 309 of the Constitution, Resolution re : acceptance of certain recommendations of Fourth Central Pay Commission, Part I (Hindi version)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) issued under proviso to article 309 of the Constitution :

(i) The Central Civil Services (Revised Pay) Rules, 1986 published in Notification No. G.S.R. 1080 (E) in Gazette of India dated the 13th September, 1986.

(ii) The Central Civil Services (Revised Pay) Amendment Rules, 1986 published in Notification No. G.S.R. 1105 (E) in Gazette of India dated the 2nd September, 1986.

[Placed in Library. See No. LT-3123/86]

- (2) A copy of the Resolution No. 14 (1)/IC/86 (Hindi and English versions) published in Gazette of India dated the 13th September, 1986 regarding acceptance of certain recommendations of the Fourth Central Pay Commission by the Government.

[Placed in Library. See No. LT-3124/86]

- (3) A copy of the Report of the

Fourth Central Pay Commission—
Part I (*Hindi version).

[Placed in Library. See No. LT-3125/85]

Oil Pressure Stores (Quality Control)
Amendment Order, 1986

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : I beg to lay on the Table a copy of the Oil Pressure Stores (Quality Control) Amendment Order, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1002 (E) in Gazette of India dated the 5th August, 1986 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-3126/86]

12.02 hrs.

SALES PROMOTION EMPLOYEES
(CONDITIONS OF SERVICE)
AMENDMENT BILL, 1986

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Sales Promotion Employees (Conditions of Service) Amendment Bill, 1986, which has been returned by Rajya Sabha with amendments.

(Interruptions)

MR. SPEAKER : Madhavji.

PROF. MADHU DANDAVATE (Rajapur) : I have given notice of an adjournment in regard to the total failure of the security arrangements on 2nd October.

MR. SPEAKER : I have called Madhavji.

* The English version was laid on the Table on 18th July, 1986.